



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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DOR.CO.AID.No.D-61/12.28.311/2019-20


March 13, 2020

Directions under Section 35A read with Section 56 of the Banking Regulation Act, 1949 – Hindu Cooperative Bank Ltd., Pathankot, Punjab – Extension of Period of Directions

The Reserve Bank of India issued Directions to Hindu Cooperative Bank Ltd., Punjab, under Section 35A read with Section 56 of the Banking Regulation Act, 1949 vide Directive DCBS.CO.BSD-IV No.D-9/12.28.311/2018-19 dated March 13, 2019 as modified from time to time, which were last extended up to March 24, 2020 vide Directive DCBR.CO.AID.No.D-17/12.28.311/2019-20 dated September 23, 2019 and last modified vide Directive DOR.CO.AID.No.D-49/12.28.311/2019-20 dated January 09, 2020.

2. The Reserve Bank of India is satisfied that in the public interest, it is necessary to extend the period of operation of the Directive DCBS.CO.BSD-IV No. D-9/12.28.311/2018-19 dated March 13, 2019 as modified from time to time, last being vide Directive DOR.CO.AID.No.D-49/12.28.311/2019-20 dated January 09, 2020 issued to Hindu Cooperative Bank Ltd., Pathankot, Punjab. Accordingly, the Reserve Bank of India, in exercise of powers vested in it under sub-section (1) of Section 35A read with Section 56 of the Banking Regulation Act, 1949, hereby directs that the Directive DCBS.CO.BSD-IV No.D-9/12.28.311/2018-19 dated March 13, 2019 issued to Hindu Cooperative Bank Ltd., Pathankot, Punjab, as modified from time to time, the validity of which was last extended up to March 24, 2020, shall continue to apply to the bank for a further period of six months from March 25, 2020 to September 24, 2020 subject to review.

3. Other terms and conditions of the Directive under reference as modified from time-to-time, shall remain unchanged.


(Neeraj Nigam)
Chief General Manager

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हिंदी आसान है, इसका प्रयोग बढ़ाइए

चेतावनी: रिज़र्व बैंक द्वारा ई-मेल, डाक, एसएमएस या फोन कॉल के जरिये किसी की भी व्यक्तिगत जानकारी जैसे बैंक के खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिए।

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